

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2268/2011

HASHMUDDIN & ORS.

Appellant(s)

VERSUS

LIFE INSURANCE CORPORATION OF INDIA & ORS.

Respondent(s)

(IA No. 5/2017 - APPLN. DIRECTION FILED BY MS. ANJNAI
IA No. 6/2017 - APPLN. DIRECTION FILED BY MS. ANJNAI
IA No. 85970/2016 - IA NO. 4 OF 2016 (DIRECTION)WITH SLP(C) No. 8748/2011
(FOR ON IA 4/2016 FOR ON IA 5/2017)C.A. No. 4629/2011
(IA No. 10/2017 - APPL. FOR DIRECTION FILED BY MR. S.R.SETIA
IA No. 2/2016 - MODIFICATION OF COURT ORDER
IA No. 11/2017 - PERMISSION TO FILE ANNEXURES
IA No.12/2017 - EXEMPTION FROM FILING O.T.)C.A. No. 2571/2013
(IA No. 1/2016 - MODIFICATION OF COURT ORDER
IA No. 21437/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
FOR ON IA 2/2017)

SLP(C) No. 7001/2017

C.A. No. 4703-4735/2016
(IA No.11919/2017 - DIRECTION)

W.P.(C) No. 851/2016

SLP(C) No. 30758/2017
(IA No.79937/2017-EXEMPTION FROM FILING O.T. and
IA No.79936/2017-CONDONATION OF DELAY IN REFILEING)

Date : 19-09-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPHFor Appellant(s) Mr. R.Basant, Sr. Adv.
Mrs.M.V.Rama, Adv.
Mrs. Anjani Aiyagari, AOR

Mr. Sanjay Parikh, Sr. Adv.
Mr. Anurag Dubey, Adv.
Ms. Anu Sawhney, Adv.
Mr. Pramod Kumar, Adv.
Mr. Satpal Wadhwa, Adv.
Mr. S. R. Setia, AOR

Mr. Ranjay Kr. Dubey, Adv.
Mr. Goutam Bhol, Adv.
For Mr. Nitin Kumar Thakur, AOR

Mr. Puneet Taneja, AOR
Mr. Manmohan Singh Narula, Adv.

Ms. Divya Roy, AOR
Mr. Surjeet Singh, Adv.
Ms. Sneha Masani, Adv.

For Respondent(s) Mr. Kailash Vasudev, Sr. Adv.
Mr. Ashok Panigrahi, AOR
Mr. S. Vinay Ratnakar, Adv.
Mr. Nabab Singh, Adv.

Mr. Sanjay Parikh, Sr. Adv.
Mr. Anurag Dubey, Adv.
Mr. Rajesh Pathak, Adv.
Mr. Meenesh Dubey, Adv.
Mr. S. R. Setia, AOR

Ms. Divya Roy, AOR
Mr. Surjeet Singh, Adv.
Ms. Sneha Masani, Adv.

Mr. Aniruddha P. Mayee, AOR
Mr. K. Subba Rao, Adv.
Mr. A. Selvin Raja, Adv.
Mr. A. Rajarajan, Adv.

Mrs. A. V. Rama, Adv.
Mrs. Anjani Aiyagari, AOR

Mr. A. V. Rangam, AOR

Mr. Chandra Bhushan Prasad, AOR

Mr. Sarvam Ritam Khare, AOR

UPON hearing the counsel the Court made the following
O R D E R

S.L.P.(Civil)Nos.8748/2011, 7001/2017 and 30758/2017

Application for exemption from filing official translation is allowed.

Delay condoned.

Leave granted.

C.A.2268/2011, Civil Appeal @ SLP(C)No.8748/2011, C.A.No.4629/2011 & C.A.No.2571/2013

Let these matters to retain their position.

Civil Appeal @ SLP(C)No.7001/2017, C.A.Nos.4703-4735/2016 and Civil Appeal @ SLP(C)No.30758/2017

Let these matters to retain their position.

W.P.(C)No.851/2016

Let the matter to retain its position.

(ANITA MALHOTRA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER